

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No. 284/94

Tuesday this the 2nd day of August, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Dr.Latha Aravindan,
Medical Referee,
E.S.I Corporation,Ernakulam.

Dr.P.Vineetha, Medical Referee,
E.S.I.Corporation, Trichur. .. Applicants

(By Advocate Mr.R.Rajasekharan Pillai)

vs.

1. Union of India, represented by the Secretary, Ministry of Labour, New Delhi.
2. The Director General, Employees' State Insurance, Panchadweep, New Delhi.
3. The Regional Medical Commissioner, E.S.I. Corporation, Binny Fields, Binnypet, Bangalore.
4. The Regional Director, Panchadweep Bhavan, North Round, Trichur.
5. The Manager, Local Office, E.S.I. Corporation, Convent Road, Ernakulam.
6. The Commandant Colonel(Training) Armed Forces, Medical College, Pune. .. Respondents

(By Advocate Mr.George Joseph, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Counsel for applicants submits that the application is not pressed as reliefs have been granted. We record the submission and dismiss the application as not pressed. No costs.

Dated the 2nd August, 1994.

P.V. Venkatakrishnan

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN